Read :- Notice No. HCG-05/2026, dated 02/11/2026.

The High Court of Gujarat
Ahmedabad
Date: - 23/11/2026

N O T I C E

HCG-03/2026

In modification of the Notice mentioned in the Preamble, It is hereby notified that **on 23.11.2026**;

(1) Hon'ble Mr. Justice P.M.Raval would not be available for Judicial as well as Administrative work**.**

(2) Hon'ble Court (Coram : Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Mr. Justice J.L.Odedra) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Mr. Justice P.M.Raval)

By Order of Hon'ble Acting The Chief Justice

Sd/-

Registrar (Judicial)